

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1152
TO BE ANSWERED ON 06.02.2026

JUVENILE HOMES IN THE COUNTRY

1152. SHRI SHAFI PARAMBIL:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of juvenile homes in the country, State-wise;
- (b) whether there is any proposal to increase the number of said homes in each State;
and
- (c) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a): 5947 Child Care Institutions (CCIs) are registered across India under Juvenile Justice Act, 2015, in the Financial Year 2024-25. Further, the details of CCIs financially supported under Mission Vatsalya during FY 2024-25, State-wise and Union Territory-wise are at **Annexure**.

(b) & (c): Mission Vatsalya scheme is a Centrally Sponsored Scheme (CSS) which is implemented through States and Union Territories to deliver services for Children in Need of Care and Protection (CNCP) and Children in Conflict with Law (CCL) which include Institutional Care and Non-Institutional Care. Under the scheme Institutional Care is provided through Child Care Institutions (CCIs), as a rehabilitative measure. The programmes and activities in homes inter-alia include age-appropriate education, access to vocational training, recreation, health care, counselling etc.

Project Approval Board (PAB) of Mission Vatsalya examines and approves number of homes (CCIs) as per the proposal received from States and Union Territories for the Financial Year.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UN-STARRED QUESTION NO.1152 FOR ANSWER ON 06.02.2026 BY SHRI SHAFI PARAMBIL

THE NUMBER OF CHILD CARE INSTITUTIONS (CCIs) FINANCIALLY SUPPORTED UNDER MISSION VATSALYA DURING FY 2024-25, STATE-WISE AND UNION TERRITORY-WISE

S. No.	State	CCIs financially supported under Mission Vatsalya
1	Andhra Pradesh	98
2	Arunachal Pradesh	11
3	Assam	58
4	Bihar	91
5	Chhattisgarh	105
6	Goa	23
7	Gujarat	81
8	Haryana	31
9	Himachal Pradesh	48
10	Jammu and Kashmir	62
11	Jharkhand	46
12	Karnataka	127
13	Kerala	45
14	Madhya Pradesh	102
15	Maharashtra	107
16	Manipur	87
17	Meghalaya	53
18	Mizoram	66
19	Nagaland	57
20	Odisha	142
21	Punjab	26
22	Rajasthan	140
23	Sikkim	27
24	Tamil Nadu	313
25	Telangana	67
26	Tripura	31
27	Uttar Pradesh	164
28	Uttarakhand	44
29	West Bengal	207
30	Andaman & Nicobar	10
31	Chandigarh	9
32	Dadra & Nagar Haveli and Daman & Diu	4
33	Ladakh	9
34	Lakshadweep	-
35	National Capital Territory of Delhi	39
36	Puducherry	29
